NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.01.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER	:
PETITION NUMBER	: CP/17(CHE)2022
NAME OF THE PETITIONER(S)	: Tamilnadu Industrial Investment Corporation Ltd
NAME OF THE RESPONDENTS	: Sleek Textiles Industries Ltd
UNDER SECTION	: Sec 241-242 of CA, 2013

ORDER

The Petitioner is represented by the Ld. Counsel Mr. Sandeep Kumar through video conferencing mode.

Petitioner Counsel seeks an adjournment in the matter.

At request, the matter is adjourned to **01.03.2023** for further hearing.

-Sd-
(SAMEER KAKAR)
MEMBER (TECHNICAL)

-Sd-
(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

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